

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 92 & 91 OF 2017 IN
DFR NO. 1487 OF 2016**

Dated: 14th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Harison Hydel Construction Co. (P) Ltd. ...Appellant(s)
Vs.
The HP State Electricity Board Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajay Vaidya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : -

ORDER

IA NO. 91 OF 2017
(Appl. for condonation of delay in filing)

Issue notice to the Respondents returnable on 10.04.2017. Dasti, in addition, is permitted.

List the matter on **10.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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